

## **HIGH COURT OF ORISSA, CUTTACK**

Notice No. XXXIV-57/2018-20- 505 / dated. [4.05.2020]

## NOTICE FOR AWARD OF TENDER

In reference to the Hon'ble Court's e-Tender Notice No-XXXIV-57/2018-20-4020, dated: 06.03.2020 (towards CAMC for 468 numbers of Lenovo Laptops provided to the Judicial Officers across the State of Odisha on as is basis) it is hereby notified that Bidder M/s Portal Infotech, Bhubaneswar is found L1 and is declared to be successful bidder with respect to towards CAMC for 468 numbers of Lenovo Laptops provided to the Judicial Officers across the State of Odisha on as is basis.

Authorised Representative of the Firm is requested to report to the High Court of Orissa after receiving work order to undertake necessary follow-up measures, as directed by the Hon'ble Court, on the stipulated Date and Time that will be communicated to the Firm's Official email ID.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.

By order

Registrar (Judicial)